

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 6<sup>th</sup> of May, 2024

**NO.HC.VII-54/2024/4122/A###** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **21-05-2024 to 23-05-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Designation and Place of Posting</b>
1.	Smti Suchandra Bhattacharjee	Principal Judge, Family Court, Dhubri
2.	Shri Abdul Hakim	Member, MACT, No.2, Kamrup (M), Guwahati
3.	Shri Chatra Bhukhon Gogoi	Member, MACT, No.3, Kamrup (M), Guwahati
4.	Shri Jogeswar Bora	Member, MACT, Sonitpur, Tezpur
5.	Smti Mallika Dutta	Principal Judge, Family Court, Nalbari
6.	Smti Barnali Mahanta	Member, MACT, Goalpara
7.	Smti Poli Katakai	Member, MACT, Dhubri
8.	Shri Kalyanjit Saikia	Member, MACT, Nagaon
9.	Smti Angjeeta Mahanta	Principal Judge, Family Court No. 3, Guwahati
10.	Shri Rafique Ahmed Tapadar	Principal Judge, Family Court No. 2, Kamrup(M), Guwahati
11.	Shri Jaspal Singh	Principal Judge, Family Court, Barpeta
12.	Smti Munmun B. Sarma	Member, MACT, Kamrup, Amingaon
13.	Shri Subhabrata Dutta	Member, MACT, Cachar, Silchar
14.	Shri Surajit Kumar Dhar	Principal Judge, Family Court, Cachar, Silchar
15.	Smti Farhana Sultana	Addl. District & Sessions Judge, Bilasipara, Dhubri
16.	Smti Rashmita Das	Addl. Sessions Judge-cum- Special Judge, POCSO, Barpeta
17.	Shri Joydev Koch	Addl. District & Sessions Judge, FTC, Kokrajhar

18.	Smti Gitali Rabha	Addl. District & Sessions Judge, FTC, Karbi Anglong, Diphu
19.	Smti Tasfia Hussain	Addl. Sessions Judge cum Special Judge, POCSO, Amingaon
20.	Shri Yusuf Azaz	Addl. District & Sessions Judge, Barpeta
21.	Smti. Najmee Ayysha Ahmed	Addl. Sessions Judge-cum- Special Judge, POCSO, Morigaon
22.	Dr. Mahmud Hussain Barbhuiya	Addl. District and Sessions Judge, Hailakandi
23.	Shri Anil Kumar Basfor	Addl. District & Sessions Judge, Margherita, Tinsukia
24.	Shri Anurag Jintoo Borah	Addl. District & Sessions Judge, No. 1, Nagaon
25.	Shri Debashish Saikia	Addl. District & Sessions Judge, FTC, Sivasagar
26.	Shri Rajesh Kumar Todi	Addl. District & Sessions Judge, Goalpara
27.	Shri Syed Burhanur Rahman	Addl. District & Sessions Judge, Dhubri
28.	Shri Sushil Kumar Kabra	Addl. District & Sessions Judge, FTC No. 3, Guwahati
29.	Shri Bhupen Kumar Nath	Addl. District & Sessions Judge, FTC, Abhayapuri
30.	Smti Ipsita Borthakur	Addl. Sessions Judge-cum- Special Judge, POCSO, Nagaon
31.	Shri Nisanta Goswami	Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M) Guwahati
32.	Shri Narayan Kuri	Addl. District & Sessions Judge, Cachar
33.	Smti. Tripti Ari	Addl. District & Sessions Judge, FTC, Karimganj
34.	Smti Chitra Rani Saikia	Addl. Sessions Judge-cum- Special Judge, POCSO, Tinsukia
35.	Shri Nilkamal Das	Addl. District & Sessions Judge, No.2,Nagaon
36.	Smti Rini Bharali	Addl. Sessions Judge, cum Special Judge, POCSO Dhubri
37.	Shri Jayanta Kumar Das	Addl. District & Sessions Judge, FTC, Tinsukia
38.	Shri Narayan Upadhyaya	Addl. District & Sessions Judge, FTC, Cachar, Silchar
39.	Shri Ranju Medhi	Addl. District & Sessions Judge, Sonitpur, Tezpur
40.	Smti Manju Bordoloi	Addl. Sessions Judge cum Special Judge, POCSO, North Lakhimpur
41.	Shri Mridul Kumar Saikia	Addl. District & Sessions Judge, Dibrugarh

42.	Shri Kumud Chandra Boro	Addl. District & Sessions Judge, FTC, Biswanath
43.	Smti Sabeena Mazumdar	Addl. District & Sessions Judge, FTC, Darrang, Mangaldoi
44.	Shri Mukul Chetia	Addl. District & Sessions Judge, FTC, Rangia
45.	Smti. Ranjita Agarwalla	Addl. District & Sessions Judge, Jorhat
46.	Shri Abhijeet Kumar Baruah	Addl. District & Sessions Judge, Kamrup, Amingaon
47.	Shri Abdul Mazid Md. Mahiuddin	Addl. District & Sessions Judge, FTC, Sonitpur, Tezpur
48.	Smti. Monmee Sarma	Addl. District & Sessions Judge, Nalbari
49.	Shri Rupak Rajak	Addl. District & Sessions Judge, Chirang
50.	Smti. Jyotshna Das	Addl. Sessions Judge cum Special Judge, (POCSO), Sivasagar
51.	Smti Dimple Boro	Addl. District & Sessions Judge, FTC, No. 5, Kamrup(M), Guwahati
52.	Shri Vijay Kumar Singh	Addl. District & Sessions Judge, FTC, Dibrugarh
53.	Smti Mili Hussain	Addl. District & Sessions Judge, No. 3, Nagaon
54.	Shri Nur Muhammad Abdullah Ahmed	Addl. District & Sessions Judge, Golaghat
55.	Shri Abdul Kader	Addl. District & Sessions Judge, Bijni
56.	Smti Mamta Bhadani	Addl. Sessions Judge cum Special Judge, (POCSO), Kamrup
57.	Smti Bipaakkhi Borthakur	Addl. Sessions Judge cum Special Judge, (POCSO), Golaghat
58.	Shri Chaturjya Prasad Talukdar	Addl. District & Sessions Judge, No. 4, Nagaon

The nominated Officers are requested to report at the venue **(Judicial Academy, Assam)** on **21-05-2024 at 09:30 A.M.** for the aforesaid orientation programme.

By Order,  
Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-54/2024/4123/A**

**Dated: 06-05-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges,  
Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Darrang / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M) / Kamrup / Karimganj / KarbiAnglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia

***(He/She is requested to inform all the nominated Judicial Officers under his/her control about this notification)***

6. The Principal Judge, Family Court  
Barpeta / Cachar / Dhubri / Kamrup (M) No. 2 & 3 / Nalbari.
7. The Member, MACT  
Kamrup (M) No. 1, No. 2 & No. 3/ Sonitpur / Nagaon / Goalpara / Dhubri / Kamrup /Cachar
8. All the nominated Judicial Officers.
9. The nominated Judicial Officers.

**a.** The nominated Judicial Officers ***willing to avail accommodation*** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **10-05-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

**b.** **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

c. The nominated Officers are to arrange for accommodation and food for the staff accompanied by them, if any.

10. The Project Manager, Gauhati High Court, Guwahati.

*(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).*

11. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

  
**REGISTRAR (JUDICIAL)**